

Notes of the Registry

## ORDER OF THE TRIBUNAL

27.9.2004

Shri Vinod Ahlawat counsel for the applicant.

The learned counsel for the respondents has sought adjournment.

List it for orders on 5.10.2004.

*DR*  
(Madan Mohan)

JM

05.10.2004

Applicant by Shri Vinod Ahlawat.

Respondents by Shri S.A. Dharmadhikari.

In this case the reply has been filed today which is taken on record. List this case for hearing on 22.11.2004. In the meantime if rejoinder is filed the same may be taken on record.

*DR*  
(Madan Mohan)  
JM

*MPS*  
(M.P. Singh)  
VC

13/10/04

Shri Vinod Ahlawat for the applicant.

Learned counsel of the applicant seeks permission to withdraw the OA, with liberty to file a fresh OA.

Liberty is granted and the OA is dismissed as withdrawn.

*DR*  
(Madan Mohan)  
JM

aa.